



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ५, अंक ४७]

बुधवार, डिसेंबर १८, २०१३/अग्रहायण २७, शके १९३५

[पृष्ठे ४५, किंमत : रुपये १८.००

असाधारण क्रमांक ८१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2013 (L.A. Bill No. XLIV of 2013), introduced in the Maharashtra Legislative Assembly on the 18th December 2013, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Principal Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XLIV OF 2013.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2014.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2014; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title Act, 2013.

Withdrawal of
Rs.
1,16,95,58,70,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2013-2014.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate, to the sum of eleven thousand six hundred ninety five crores, fifty eight lakh, seventy thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2014, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2014.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding —		Total
				Rs.	Rs.	
				Charged on the Consolidated Fund (4)		Rs.
A-EXPENDITURE ON REVENUE ACCOUNT						
General Administration Department.						
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories.	...	10,00,000		10,00,000
A-2	Elections	2013, Council of Ministers 2015, Elections	6,71,00,000	...		6,71,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	35,63,42,000	...		35,63,42,000
A-5	Social Services	2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services.	5,20,20,000	...		5,20,20,000
A-6	Information and Publicity.	2251, Secretariat-Social Services. 2220, Information and Publicity.	10,00,000	...		10,00,000
		Total-General Administration Department.	47,64,62,000	10,00,000		47,74,62,000
Home Department.						
B-1	Police Administration	2014, Administration of Justice 2055, Police	17,04,67,000	1,00,00,000		18,04,67,000
B-2	State Excise.	2070, Other Administrative Services. 2039, State Excise.	1,12,00,000	...		1,12,00,000

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport. 2045, Other Taxes and Duties on Commodities and Services.	7,50,00,02,000	...	7,50,00,02,000	7,50,00,02,000
B-4	Secretariat and Other General Services	2052, Secretariat-General Services. 2075, Miscellaneous General Services.	62,91,000	...	62,91,000	62,91,000
B-5	Jails	2056. Jails	11,43,42,000	...	11,43,42,000	11,43,42,000
		Total-Home Department.	7,80,23,02,000	1,00,00,000	7,81,23,02,000	7,81,23,02,000
Revenue and Forests Department.						
C-1	Revenue and District Administration.	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services.	7,99,11,000	...	7,99,11,000	7,99,11,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	15,00,000	...	15,00,000	15,00,000
C-6	Relief on account of. Natural Calamities	2245, Relief on Account of Natural Calamities.	17,10,00,00,000	...	17,10,00,00,000	17,10,00,00,000
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	45,00,00,000	...	45,00,00,000	45,00,00,000
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	60,00,00,000	60,00,00,000	60,00,00,000
		Total-Revenue and Forests Department.	17,63,14,11,000	60,00,00,000	18,23,14,11,000	18,23,14,11,000

**Agriculture, Animal Husbandry, Dairy Development
and Fisheries Department.**

D-3	Agriculture Services	2401, Crop Husbandry.	62,75,06,000	...	62,75,06,000
		2402, Soil and Water Conservation.			
		2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	2403, Animal Husbandry.	50,01,000	...	50,01,000
D-5	Dairy Development.	2404, Dairy Development.	99,77,86,000	...	99,77,86,000
D-6	Fisheries.	2405, Fisheries.	60,00,000	84,000	60,84,000
D-7	Secretariate and Other Economic Services.	2702, Minor Irrigation. 3451, Secretariat-Economic Services.	20,00,000	...	20,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	1,63,82,93,000	84,000	1,63,83,77,000

School Education and Sports Department.

E-2	General Education.	2202, General Education.	28,83,24,000	...	28,83,24,000
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	31,35,61,000	...	31,35,61,000
		2235, Social Security and Welfare. 2251, Secretariat-Social Services.			
		Total-School Education and Sports Department.	60,18,85,000	...	60,18,85,000

Urban Development Department.

		2053, District Administration.			
		2070, Other Administrative Services.			
F-2	Urban Development and Other Advance Services	2217, Urban Development. 3054, Roads and Bridges.	51,25,000	...	51,25,000
		Total-Urban Development Department.	51,25,000	...	51,25,000

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
	Finance Department.					
		2020, Collection of Taxes on Income and Expenditure.				
G-1	Sales Tax Administration	2040, Sales Tax.	38,21,00,000	38,21,00,000
		3475, Other General Economic Services				
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	17,48,01,000	17,48,01,000
		Total-Finance Department.	55,69,01,000	55,69,01,000
	Public Works Department.					
H-3	Housing.	2216, Housing.	1,00,00,00,000	1,00,00,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	13,27,52,00,000	13,27,52,00,000
		2059, Public Works.				
		2202, General Education.				
		2203, Technical Education.				
		2205, Art and Culture.				
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	1,42,71,00,000	1,42,71,00,000
		Total-Public Works Department.	15,70,23,00,000	15,70,23,00,000
	Water Resources Department.					
		2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Research.	1,06,27,43,000	1,06,27,43,000
		Total-Water Resources Department.	1,06,27,43,000	1,06,27,43,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	1,23,90,000	4,68,66,000	5,92,56,000
		2052, Secretariat-General Services.			
		2070, Other Administrative Services.			
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare.	5,00,00,000	...	5,00,00,000
		2250, Other Social Services.			
		3475, Other General Economic Services			
		Total-Law and Judiciary Department.	6,23,90,000	4,68,66,000	10,92,56,000

Industries, Energy and Labour Department.

K-3	Stationery and Printing	2057, Supplies and Disposals.	44,96,000	...	44,96,000
K-4	Labour and Employment.	2058, Stationery and Printing.	4,81,24,000	...	4,81,24,000
		2230, Labour and Employment.			
		2801, Power			
K-6	Energy	2810, Non-Conventional Sources of Energy.	7,04,94,28,000	...	7,04,94,28,000
		2851, Village and Small Industries.			
K-7	Industries	2852, Industries.	16,42,00,000	...	16,42,00,000
		2853, Non-Ferrous Mining and Metallurgical Industries.			
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services.	1,10,00,000	...	1,10,00,000
		Total-Industries, Energy and Labour Department.	7,27,72,48,000	...	7,27,72,48,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration.	58,50,00,000	...	58,50,00,000
		2235, Social Security and Welfare.			
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
L-3	Rural Development Programmes.	2505, Rural Employment.	10,92,88,44,000	...	10,92,88,44,000
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy			
		3054, Roads and Bridges.			

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
	Rural Development and Water Conservation Department.—Contd.					
L-4	Secretariat-Economic Services. 3451, Secretariat-Economic Services.		29,00,000	29,00,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	5,17,96,92,000	5,17,96,92,000
	Total-Rural Development and Water Conservation Department.		16,69,64,36,000	16,69,64,36,000
	Food,Civil Supplies and Consumer Protection Department.					
M-2	Food.	2408, Food,Storage and Warehousing.	28,82,000	28,82,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	6,00,000	6,00,000
	Total-Food,Civil Supplies and Consumer Protection Department.		34,82,000	34,82,000
	Social Justice and Special Assistance Department.					
N-3	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes,Scheduled Tribes, Other Backward Classes. and Minorities. 2235, Social Security and Welfare.	8,61,13,10,000	8,61,13,10,000
	Total-Social Justice and Special Assistance Department.		8,61,13,10,000	8,61,13,10,000
	Planning Department.					
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services. 2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture	1,20,00,00,000	1,20,00,00,000

O-16 District Plan—Thane		1,000	1,000
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
	O-17 District Plan—Raigad				
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,000
	...
	1,000

O-19 District Plan—Sindhudurg

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
O-20	District Plan—Pune		1,000	...	1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-21 District Plan—Satara

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	Rs.
	O-22 District Plan—Sangli				
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition	1,000	...	1,000
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2230, Labour and Employment		
2235, Social Security and Welfare	1,000	
2236, Nutrition		1,000
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

O-24 District Plan—Kolhapur

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	Rs.
	O-25 District Plan—Nashik				
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
			1,000	...	1,000

	1,000	...	1,000
2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-26 District Plan—Dhule

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.	
O-29	District Plan—Nandurbar	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	Rs.	Rs.	Rs.	
						1,000	1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
O-30 District Plan—Aurangabad	1,000
	...
	1,000

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
	O-32 District Plan—Parbhani		1,000	...	1,000

O-33 District Plan—Nanded		1,000	1,000
2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
O-34	District Plan—Beeed		1,000	...	1,000

O-35 District Plan—Latur		1,000	1,000
2059,	Public Works		
2202,	General Education		
2203,	Technical Education		
2204,	Sports and Youth Services		
2205,	Art and Culture		
2210,	Medical and Public Health		
2211,	Family Welfare		
2215,	Water Supply and Sanitation		
2216,	Housing		
2217,	Urban Development		
2220,	Information and Publicity		
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2230,	Labour and Employment		
2235,	Social Security and Welfare		
2236,	Nutrition		
2401,	Crop Husbandry		
2402,	Soil and Water Conservation		
2403,	Animal Husbandry		
2404,	Dairy Development		
2405,	Fisheries		
2406,	Forestry and Wild Life		
2425,	Co-operation		
2501,	Special Programme for Rural Development		
2505,	Rural Employment		
2515,	Other Rural Development Programme		
2702,	Minor Irrigation		
2810,	Non-Conventional Sources of Energy		
2851,	Village and Small Industries		
3051,	Ports and Light Houses		
3054,	Roads and Bridges		
3056,	Inland Water Transport		
3435,	Ecology and Environment		
3451,	Secretariat—Economic Services		
3452,	Tourism		
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
		1,000	1,000

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
O-36	District Plan—Osmanabad	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	...	1,000

O-37 District Plan--Hingoli		1,000	1,000
2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat--Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
	O-39 District Plan—Wardha	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			1,000
				...	1,000

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	...
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
O-40 District Plan—Bhandara		

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2059, General Education				
		2202, Technical Education				
		2203, Sports and Youth Services				
		2204, Art and Culture				
		2205, Medical and Public Health				
		2210, Family Welfare				
		2211, Water Supply and Sanitation				
		2215, Housing				
		2216, Urban Development				
		2217, Information and Publicity				
		2220, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
		2225, Labour and Employment				
		2230, Social Security and Welfare				
		2235, Nutrition				
		2236, Crop Husbandry				
		2401, Soil and Water Conservation				
		2402, Animal Husbandry				
		2403, Dairy Development				
		2404, Fisheries				
		2405, Forestry and Wild Life				
		2406, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
						1,000
						...
						1,000

O-43 District Plan—Gondia

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
O-46 District Plan—Yavatmal	...	1,000

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works			
		General Education			
		Technical Education			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Housing			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition	1,000	...	1,000
		Crop Husbandry			
		Soil and Water Conservation			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programme for Rural Development			
		Rural Employment			
		Other Rural Development Programme			
		Minor Irrigation			
		Non-Conventional Sources of Energy			
		Village and Small Industries			
		Ports and Light Houses			
		Roads and Bridges			
		Inland Water Transport			
		Ecology and Environment			
		Secretariat—Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
		Total-Planning Department.	1,20,00,22,000	...	1,20,00,22,000

O-47 District Plan—Buldhana

Housing Department.			
Q-3	Housing	2216, Housing.	63,31,00,000
		2217, Urban Development.	...
		2235, Social Security and Welfare.	1,50,00,000
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,50,00,000
		Total-Housing Department.	64,81,00,000
Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health.	1,69,57,39,000
		2211, Family Welfare.	...
		2235, Social Security and Welfare.	1,69,57,39,000
		Total-Public Health Department.	1,69,57,39,000
Medical Education and Drugs Department.			
S-1	Medical and Public Health.	2210, Medical and Public Health.	5,06,75,000
		Total-Medical Education and Drugs Department.	5,06,75,000
Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education.	1,68,83,23,000
		2203, Technical Education.	...
		2204, Sports and Youth Services.	1,68,83,23,000
		2210, Medical and Public Health.	...
		2211, Family Welfare.	...
		2215, Water Supply and Sanitation.	...
		2216, Housing.	...
		2217, Urban Development.	...
		2220, Information and Publicity	...
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	...
		2230, Labour and Employment.	...
		2235, Social Security and Welfare.	...
		2236, Nutrition.	...
		2401, Crop Husbandry.	...
		2403, Animal Husbandry.	...
		2405, Fisheries.	...
		2406, Forestry and Wild Life.	...
		2425, Co-operation.	...
		2501, Special Programmes for Rural Development.	...
		2505, Rural Employment.	...
		2702, Minor Irrigation.	...
		2801, Power	...
		2810, Non-Conventional Sources of Energy.	...
		2851, Village and Small Industries.	...
		3054, Roads and Bridges.	...
		3055, Road Transport	...
		Total-Tribal Development Department.	1,68,83,23,000
		...	1,68,83,23,000

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Environment Department.		
U-4	Ecology and Environment.	1,75,00,000	1,75,00,000
	Total-Environment Department.	1,75,00,000	1,75,00,000
	Co-operation, Marketing and Textiles Department.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2425, Co-operation.		
	2435, Other Agricultural Programme		
V-2	Co-operation.	1,16,00,06,000	1,16,00,06,000
	2851, Village and Small Industries.		
	2852, Industries.		
	3451, Secretariat-Economic Services.		
	Total-Co-operation, Marketing and Textiles Department.	1,16,00,06,000	1,16,00,06,000
	Higher and Technical Education Department.		
W-1	Interest Payments.	56,67,000	56,67,000
W-2	General Education.	19,27,09,000	19,27,09,000
W-3	Technical Education.	41,82,87,000	41,82,87,000
W-4	Art and Culture		
W-6	Secretariat-Social Services.	30,00,000	30,00,000
	Total-Higher and Technical Education Department.	70,36,59,000	70,36,59,000
	Women and Child Development Department.		
X-1	Social Security and Nutrition	32,67,90,000	32,67,90,000
	2235, Social Security and Welfare.		
	2236, Nutrition.		
X-2	Secretariat-Social Services.	1,000	1,000
	2251, Secretariat-Social Services.		
	Total-Women and Child Development Department.	32,67,91,000	32,67,91,000

Water Supply and Sanitation Department				
Y-1	Interest Payments.	2049, Interest Payments.	...	23,52,39,000
Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	1,00,000	1,00,000
	Total-Water Supply and Sanitation Department.		1,00,000	23,52,39,000
Employment and Self-Employment Department				
ZA-1	Secretariat and Other Social Services	2230, Labour and Employment. 2251, Secretariat-Social Services.	2,81,86,000	2,81,86,000
	Total-Employment and Self-Employment Department		2,81,86,000	2,81,86,000
Maharashtra Legislature Secretariat				
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	2,77,20,000	2,80,56,000
	Total-Maharashtra Legislature Secretariat		2,77,20,000	2,80,56,000
Tourism and Cultural Affairs Department				
ZD-2	Art and Culture	2070, Other Administrative Services 2202, General Education 2205, Art and Culture	20,00,000	20,00,000
	Total-Tourism and Cultural Affairs Department		20,00,000	20,00,000
Minorities Development Department				
ZE-1	Minorities Development	2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services. 2205, Art and Culture 2235, Social Security and Welfare.	11,87,80,000	11,87,80,000
	Total-Minorities Development Department.		11,87,80,000	11,87,80,000
	Total-A-Expenditure on Revenue Account.		85,79,58,89,000	86,69,50,81,000
B-EXPENDITURE ON CAPITAL ACCOUNT				
Home Department.				
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services. 5055, Capital Outlay on Road Transport	5,57,00,000	5,57,00,000
	Total-Home Department.		5,57,00,000	5,57,00,000

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Revenue and Forests Department.		
	4406, Capital Outlay on Forestry and Wild Life.		
	4415, Capital Outlay on Agricultural Research and Education.		
C-10	Capital Expenditure on Economic Services	11,94,49,000	11,94,49,000
	4701, Capital Outlay on Major and Medium Irrigation.
	5475, Capital Outlay on Other General Economic Services.		
	6401, Loans for Crop Husbandry.		
	Total-Revenue and Forests Department.	11,94,49,000	11,94,49,000
	Urban Development Department.		
F-5	Capital Expenditure on Social Services	3,15,80,78,000	3,15,80,78,000
	4217, Capital Outlay on Urban Development.
	5475, Capital Outlay on Other General Economic Services.		
	Total-Urban Development Department.	3,15,80,78,000	3,15,80,78,000
	Public Works Department.		
	4055, Capital Outlay on Police		
H-7	Capital Expenditure on Social Services and Economic Services	13,00,26,19,000	13,00,26,19,000
	4216, Capital Outlay on Housing.
	5054, Capital Outlay on Roads and Bridges.		
	4059, Capital Outlay on Public Works.		
	4202, Capital Outlay on Education, Sports, Art and Culture.		
	4210, Capital Outlay on Medical and Public Health.		
	4217, Capital Outlay on Urban Development.		
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	78,03,82,000	78,39,33,000
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	35,51,000	35,51,000
	4235, Capital Outlay on Social Security and Welfare		
	4250, Capital Outlay on Other Social Services.		
	4405, Capital Outlay on Fisheries.		

H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services.	3,000 ...	3,000
	Total-Public Works Department.		13,78,30,04,000	35,51,000
	Water Resources Department.			
	4402, Capital Outlay on Soil and Water Conservation.			
I-5	Capital Expenditure on Irrigation.	4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects.	9,20,25,000 ...	9,20,25,000
	Total-Water Resources Department.		9,20,25,000	9,20,25,000
	Law and Judiciary Department.			
J-4	Capital Outlay on Public Works.	4059, Capital Outlay on Public Works.	1,000	1,000
	Total-Law and Judiciary Department.		1,000	1,000
	Industries, Energy and Labour Department.			
K-11	Capital Expenditure on Energy	4801, Capital Outlay on Power Projects.	5,77,56,19,000	5,77,56,19,000
	Total-Industries, Energy and Labour Department.		5,77,56,19,000	5,77,56,19,000
	Rural Development and Water Conservation Department.			
L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.	4,75,00,01,000 ...	4,75,00,01,000
	Total-Rural Development and Water Conservation Department.		4,75,00,01,000	4,75,00,01,000
	Food, Civil Supplies and Consumer Protection Department.			
M-4	Capital Expenditure on Food.	4408, Capital Outlay on Food, Storage and Warehousing.	60,00,00,000	60,00,00,000
	Total-Food, Civil Supplies and Consumer Protection Department.		60,00,00,000	60,00,00,000

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
	Social Justice and Special Assistance Department.					
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.					
N-4	Capital Expenditure on Social Services	4235, Capital Outlay on Social Security and Welfare.	50,00,00,000	50,00,00,000
	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.					
	Total-Social Justice and Special Assistance Department.		50,00,00,000	50,00,00,000
	Planning Department.					
O-10	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	50,00,00,000	50,00,00,000
		5452, Capital Outlay on Tourism				
		4059, Capital Outlay on Public Works				
		4202, Capital Outlay on Education, Sports and Culture				
		4210, Capital Outlay on Medical and Public Health				
		4216, Capital Outlay on Housing				
		4250, Capital Outlay on Other Social Services				
		4402, Capital Outlay on Soil and Water Conservation				
		4403, Capital Outlay on Animal Husbandry				
		4405, Capital Outlay on Fisheries				
		4406, Capital Outlay on Forestry and Wild Life				
		4425, Capital Outlay on Co-operation				
		4515, Capital Outlay on Other Rural Development Programmes				
O-14	District Plan—Mumbai city	4702, Capital Outlay on Minor Irrigation	2,50,01,000	2,50,01,000
		4711, Capital Outlay on Flood Control projects				
		4851, Capital Outlay on Village and Small Industries				
		5054, Capital Outlay on Roads and Bridges				
		6217, Loans for Urban Development				
		6250, Loans for Other Social Services				
		6801, Loans for Power Project				
		6851, Loan for Village and Small Industries				

O-15	District Plan—Mumbai Suburban	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports and Culture 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000	...	1,000
O-18	District Plan—Ratnagiri	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports and Culture 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000	...	1,000

The SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	(5)		
			Rs.	Rs.		
O-23	District Plan—Solapur	4059, Capital Outlay on Public Works				
		4202, Capital Outlay on Education, Sports and Culture.				
		4210, Capital Outlay on Medical and Public Health				
		4216, Capital Outlay on Housing				
		4250, Capital Outlay on Other Social Services				
		4402, Capital Outlay on Soil and Water Conservation				
		4403, Capital Outlay on Animal Husbandry				
		4405, Capital Outlay on Fisheries				
		4406, Capital Outlay on Forestry and Wild Life				
		4425, Capital Outlay on Co-operation				
		4515, Capital Outlay on Other Rural Development Programmes				
		4702, Capital Outlay on Minor Irrigation	1,000			
		4711, Capital Outlay on Flood Control projects				
		4851, Capital Outlay on Village and Small Industries				
		5054, Capital Outlay on Roads and Bridges				
		6217, Loans for Urban Development				
		6250, Loans for Other Social Services				
		6801, Loans for Power Project				
		6851, Loan for Village and Small Industries		1,000		
		O-27	District Plan—Jalgaon	4059, Capital Outlay on Public Works		
				4202, Capital Outlay on Education, Sports and Culture		
				4210, Capital Outlay on Medical and Public Health		
				4216, Capital Outlay on Housing		
4250, Capital Outlay on Other Social Services						
4402, Capital Outlay on Soil and Water Conservation						
4403, Capital Outlay on Animal Husbandry						
4405, Capital Outlay on Fisheries						
4406, Capital Outlay on Forestry and Wild Life						
4425, Capital Outlay on Co-operation						
4515, Capital Outlay on Other Rural Development Programmes						
4702, Capital Outlay on Minor Irrigation	1,000					
4711, Capital Outlay on Flood Control projects						
4851, Capital Outlay on Village and Small Industries						
5054, Capital Outlay on Roads and Bridges						
6217, Loans for Urban Development						
6250, Loans for Other Social Services						
6801, Loans for Power Project						
6851, Loan for Village and Small Industries				1,000		

O-28	District Plan—Ahmednagar	4059, Capital Outlay on Public Works		
		4202, Capital Outlay on Education, Sports and Culture	1,000	1,000
		4210, Capital Outlay on Medical and Public Health		
		4216, Capital Outlay on Housing		
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandry		
		4405, Capital Outlay on Fisheries		
		4406, Capital Outlay on Forestry and Wild Life		
		4425, Capital Outlay on Co-operation		
		4515, Capital Outlay on Other Rural Development Programmes		
		4702, Capital Outlay on Minor Irrigation	1,000	1,000
		4711, Capital Outlay on Flood Control projects		
		4851, Capital Outlay on Village and Small Industries		
		5054, Capital Outlay on Roads and Bridges		
		6217, Loans for Urban Development		
		6250, Loans for Other Social Services		
		6801, Loans for Power Project		
		6851, Loan for Village and Small Industries		
		4059, Capital Outlay on Public Works		
		4202, Capital Outlay on Education, Sports and Culture		
		4210, Capital Outlay on Medical and Public Health		
		4216, Capital Outlay on Housing		
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandry		
		4405, Capital Outlay on Fisheries		
		4406, Capital Outlay on Forestry and Wild Life		
		4425, Capital Outlay on Co-operation		
		4515, Capital Outlay on Other Rural Development Programmes		
		4702, Capital Outlay on Minor Irrigation	1,000	1,000
		4711, Capital Outlay on Flood Control projects		
		4851, Capital Outlay on Village and Small Industries		
		5054, Capital Outlay on Roads and Bridges		
		6217, Loans for Urban Development		
		6250, Loans for Other Social Services		
		6801, Loans for Power Project		
		6851, Loan for Village and Small Industries		
O-31	District Plan—Jalna			

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	Rs.	Rs.	Rs.
				(4)	
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation	1,000		1,000
		Capital Outlay on Flood Control projects			
		Capital Outlay on Village and Small Industries			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Power Project			
		Loan for Village and Small Industries			
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation	1,000		1,000
		Capital Outlay on Flood Control projects			
		Capital Outlay on Village and Small Industries			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Power Project			
		Loan for Village and Small Industries			
O-38	District Plan—Nagpur				
O-41	District Plan—Chandrapur				

4059,	Capital Outlay on Public Works		
4202,	Capital Outlay on Education, Sports and Culture		
4210,	Capital Outlay on Medical and Public Health		
4216,	Capital Outlay on Housing		
4250,	Capital Outlay on Other Social Services		
4402,	Capital Outlay on Soil and Water Conservation		
4403,	Capital Outlay on Animal Husbandry		
4405,	Capital Outlay on Fisheries		
4406,	Capital Outlay on Forestry and Wild Life		
4425,	Capital Outlay on Co-operation		
4515,	Capital Outlay on Other Rural Development Programmes		
4702,	Capital Outlay on Minor Irrigation	1,000	
4711,	Capital Outlay on Flood Control projects		
4851,	Capital Outlay on Village and Small Industries		1,000
5054,	Capital Outlay on Roads and Bridges		
6217,	Loans for Urban Development		
6250,	Loans for Other Social Services		
6801,	Loans for Power Project		
6851,	Loan for Village and Small Industries		
O-42 District Plan—Gadchiroli			
4059,	Capital Outlay on Public Works		
4202,	Capital Outlay on Education, Sports and Culture		
4210,	Capital Outlay on Medical and Public Health		
4216,	Capital Outlay on Housing		
4250,	Capital Outlay on Other Social Services		
4402,	Capital Outlay on Soil and Water Conservation		
4403,	Capital Outlay on Animal Husbandry		
4405,	Capital Outlay on Fisheries		
4406,	Capital Outlay on Forestry and Wild Life		
4425,	Capital Outlay on Co-operation		
4515,	Capital Outlay on Other Rural Development Programmes		
4702,	Capital Outlay on Minor Irrigation	1,000	
4711,	Capital Outlay on Flood Control projects		
4851,	Capital Outlay on Village and Small Industries		1,000
5054,	Capital Outlay on Roads and Bridges		
6217,	Loans for Urban Development		
6250,	Loans for Other Social Services		
6801,	Loans for Power Project		
6851,	Loan for Village and Small Industries		
O-44 District Plan—Amaravati			

THE SCHEDULE—Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)	Rs.	Rs.
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation	1,000		1,000
		Capital Outlay on Flood Control projects			
		Capital Outlay on Village and Small Industries			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Power Project			
		Loan for Village and Small Industries			
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation	1,000		1,000
		Capital Outlay on Flood Control projects			
		Capital Outlay on Village and Small Industries			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Power Project			
		Loan for Village and Small Industries			
		Total-Planning Department.	52,50,13,000	...	52,50,13,000

S-4	Medical Education and Drugs Department. Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	20,00,00,000	...	20,00,00,000
T-6	Tribal Development Department. Capital Expenditure on Tribal Areas Development Sub Plan.	Total-Medical Education and Drugs Department. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 4250, Capital Outlay on Other Social Services. 4402, Capital Outlay on Soil and Water Conservation. 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges. 6216, Loans for Housing 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 6250, Loans for Other Social Services. 6851, Loans for Village and Small Industries.	49,00,05,000	...	49,00,05,000
T-7	Loans for Tribal Area Development Sub-Plan.	Total-Tribal Development Department.	50,35,05,000	...	50,35,05,000
V-3	Co-operation, Marketing and Textiles Department. Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation. 4435, Capital Outlay on Other Agricultural Programme 4851, Capital Outlay on Village and Small Industries. 6216, Loans for Housing 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries.	6,87,40,000	...	6,87,40,000
V-5	Capital Expenditure on Economic Services	Total-Co-operation, Marketing and Textiles Department.	15,00,00,000	...	15,00,00,000

THE SCHEDULE-Contd.
(See sections 2 and 3)

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Higher and Technical Education Department.		
W-8	Capital Outlay on Other Social Services	3,70,00,000	3,70,00,000
	Total-Higher and Technical Education Department.	3,70,00,000	3,70,00,000
	Maharashtra Legislature Secretariat		
ZC-3	Loans to Government Servants etc.	78,43,000	78,43,000
	Total-Maharashtra Legislature Secretariat	78,43,000	78,43,000
	Total-B-Expenditure on Capital Account. .	30,25,72,38,000	30,26,07,89,000
	Grand Total.	1,16,05,31,27,000	1,16,95,58,70,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2013-14.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	86,69,50,81,000
(b) Capital Expenditure . .	30,26,07,89,000
Total . .	<u>1,16,95,58,70,000</u>

Nagpur,
Dated the 18th December, 2013.

AJIT PAWAR,
Deputy Chief Minister.

भाग आठ-८१-७.

एचबी-२३४३-७.